

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION. 595/2022**

IN THE MATTER OF:

SARITA SINGH

...APPLICANT

VERSUS

STATE OF UTTAR PRADESH & ORS.

...RESPONDENT(s)

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THROUGH COUNSEL



**BHANWAR PAL SINGH JADON
COUNSEL FOR STATE OF U.P.**

Bhanwar09jadon09@gmail.com | 9639286572

Date: 07.05.2026

Place: NOIDA

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH, NEW DELHI

ORIGINAL APPLICATION. 595/2022



IN THE MATTER OF:

SARITA SINGH

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RESPONSE TO THE AMICUS CURIAE'S REPORT ON BEHALF OF

DIVISIONAL FOREST OFFICER, MEERUT- RESPONDENT NO. 2

IN COMPLIANCE OF THE ORDER DT. 19.03.2026 PASSED BY THE

HON'BLE NATIONAL GREEN TRIBUNAL, NEW DELHI



I, Vandna, aged about 36 years, S/o Shri Jagdish Chand, posted as, Divisional Forest Officer - Meerut, do hereby solemnly affirm and state as under:

1. That I, the Deponent in the above captioned matter, am fully conversant with the facts of the case and am competent and authorized to swear the present reply.
2. That I, state that the contents of this reply have been drafted by my counsel on my instructions, and the contents of the same are true to my knowledge and nothing material has been concealed therefrom.

3. That the Hon'ble Tribunal vide order dated 19.03.2026 issued the following directions:

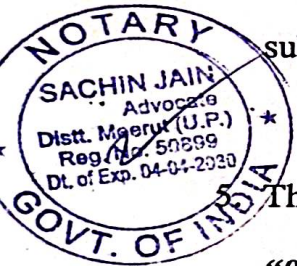
"1. Additional affidavit dated 22.01.2026 has been filed by DM, Meerut.

2. Respondents no. 1, 2, 3 and 4 are directed to file their responses to observations and recommendations made in the report of the Learned Amicus Curiae within one month.

3. List on 08.05.2026 for further consideration."

4. That in compliance of the aforesaid order, the present response is being filed with respect to the recommendations in the inspection report dt. 16.10.2024

submitted by the Learned Amicus Curiae.



That in Para 9 of the said report it has been stated as under:-

"9. It is observed that the open green area on the other side of the house appears to be accessible by the concerned house. Therefore, this area, though without any standing crops, as also the slightly far away area where there is a man grove with visible Banana plantation and some medium height plants, which on the date of inspection was inaccessible, also possibly appears to be under the control of the residents of the "Basti". This area needs to demarcated, measured and necessary plantations made by the Forest Department or District Administration, as the case may be."

(Signature)

6. That with regard to the observations made in Para 9 it is respectfully submitted that the banana plants presently visible at the site have not been planted by any individual. The same have naturally regenerated from the remnants of earlier banana plantations, which had already been removed during the course of encroachment clearance. The scattered patches of banana plants observed at various locations are thus a result of such natural regrowth, and no fresh cultivation or plantation activity is being undertaken by any person.

7. It is further submitted that, in compliance with the directions of the Hon'ble National Green Tribunal, plantation activities were carried out in the year 2024 in Village Nangla Gosai, limited to those portions which were free from waterlogging or marshy conditions. A total of 515 saplings were planted, comprising the following species:

- Shisham – 115
- Jamun – 100
- Gootel – 100
- Arjun – 100
- Jungle Jalebi – 100

(Total: 515 saplings)

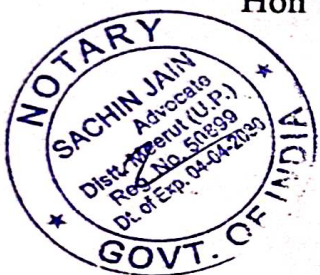
The said plantation is presently in a healthy and satisfactory condition.

Copies of GPS-enabled photographs of the plantation site are annexed herewith as ANNEXURE R-1.




Copy of the details of plantation has been annexed herewith as ANNEXURE R-2.

- 8. It is further submitted that, in order to safeguard the area against any fresh encroachment, regular patrolling is being conducted by the officials of the Forest Department, thereby ensuring that no unauthorized occupation or activity of any nature takes place on the said land.
- 9. Hence, the present response is being submitted for the kind perusal of this Hon'ble Tribunal. It is prayed that the same be taken on record.



[Signature]
DEPONENT

VERIFICATION

Verified at MEERUT on this, 07 day of May, 2026, that the contents of the above affidavit from paragraphs 1 to 9 are believed to be true and correct to the best of my knowledge and belief. No part of it is false and nothing material has been concealed therefrom.



[Signature]
DEPONENT

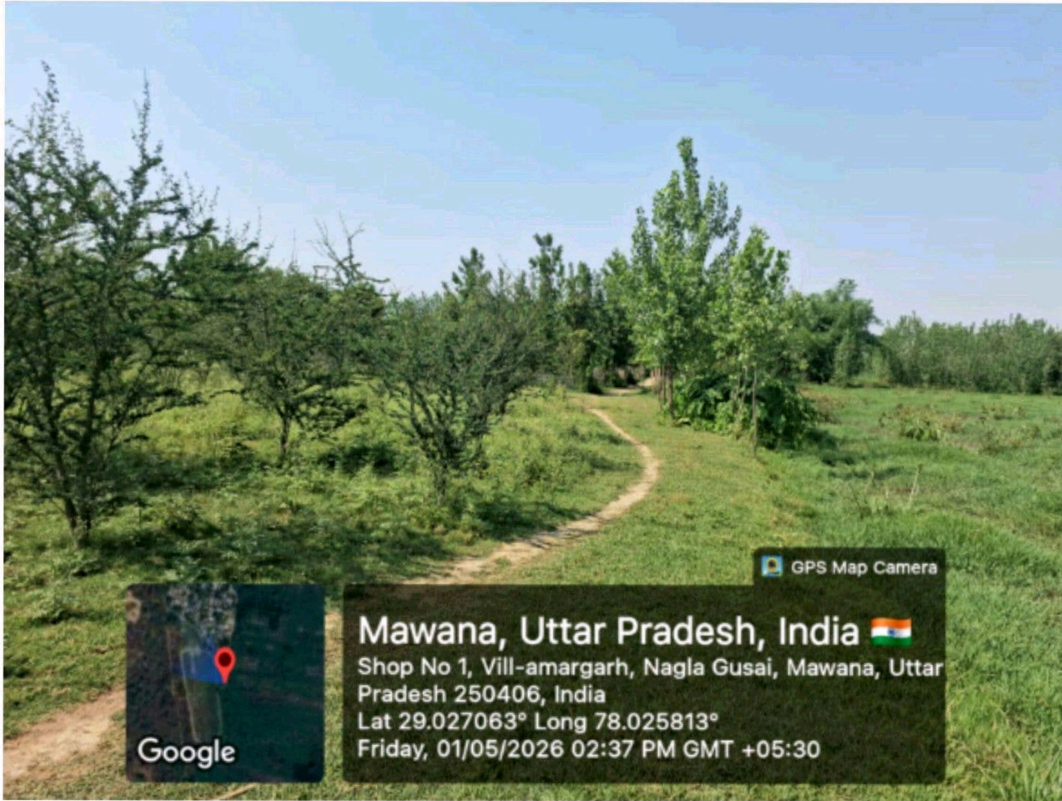
ATTESTED
[Signature]
NOTARY
GOVT. OF INDIA
MEERUT

वर्ष 2024 का पौधारोपण



903

पौधारोपण की वर्तमान स्थिति



दिनांक 15.10.2025 को Learned Amicus Curiae की पौधारोपण स्थल visit



904

संलग्नक-02

दिन व रात्रि गश्त की जीपीएस फोटोग्राफ

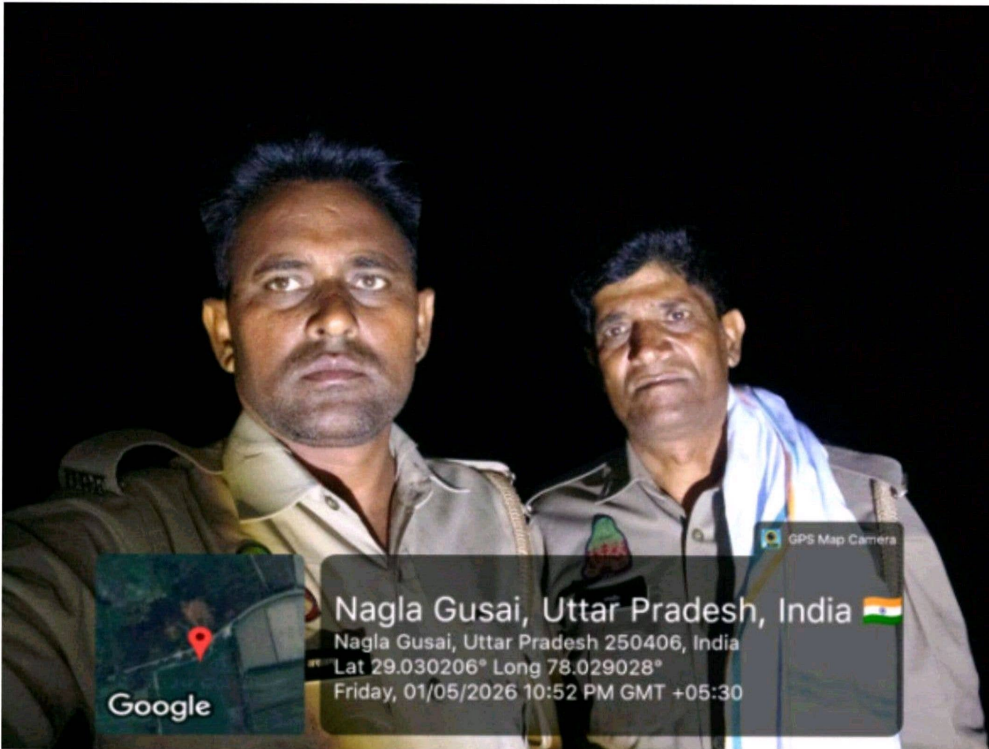
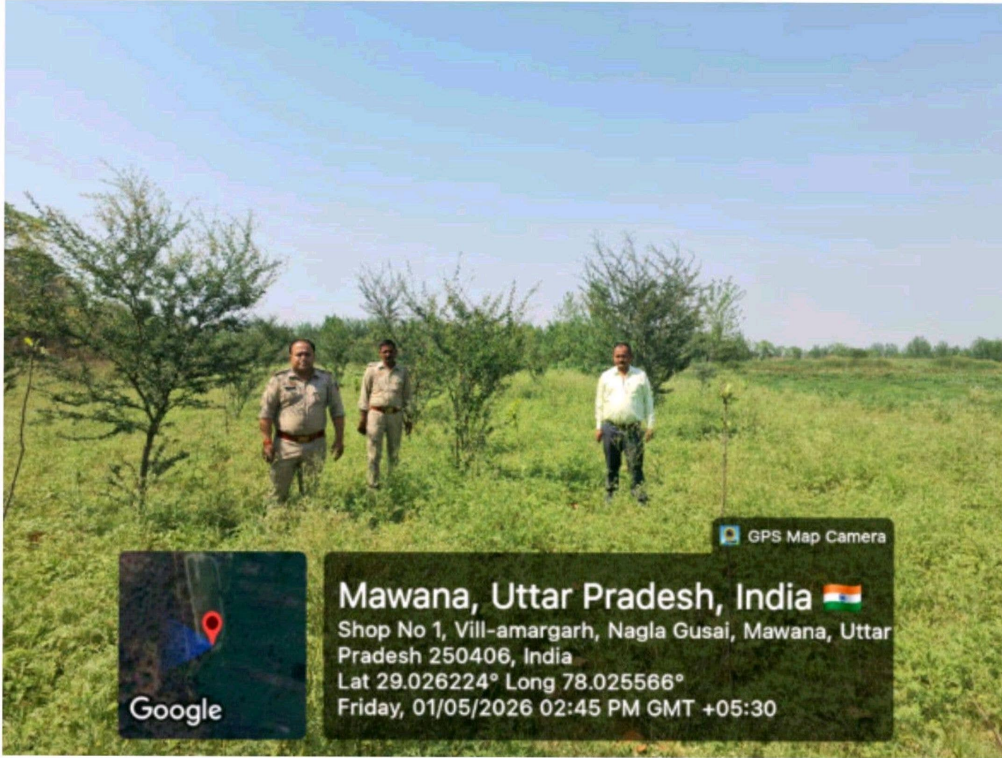


PHOTO NO. 19

केले के पेड़ों का वह क्षेत्र
जिसमें learned
Amicus Curiae द्वारा
अपनी रिपोर्ट में उल्लेख किया
उक्त स्थल पर स्टाफ ने निरीक्षण किया



[Handwritten signature]

GPS Map Camera

Nagla Gusai, Uttar Pradesh,
India 

22jf+rr2, Nagla Gusai, Uttar Pradesh 250401, India
Lat 29.03236° Long 78.024042°
Saturday, 02/05/2026 12:35 PM GMT +05:30

Google

वृक्षारोपण पंजी०रोपावनी का नाम व वर्ष 2024-25योजना वन जमाक्षेत्रफल (हेक्टेयर में) सकल 01 हेक्टेयरशुद्ध 01 हेक्टेयर

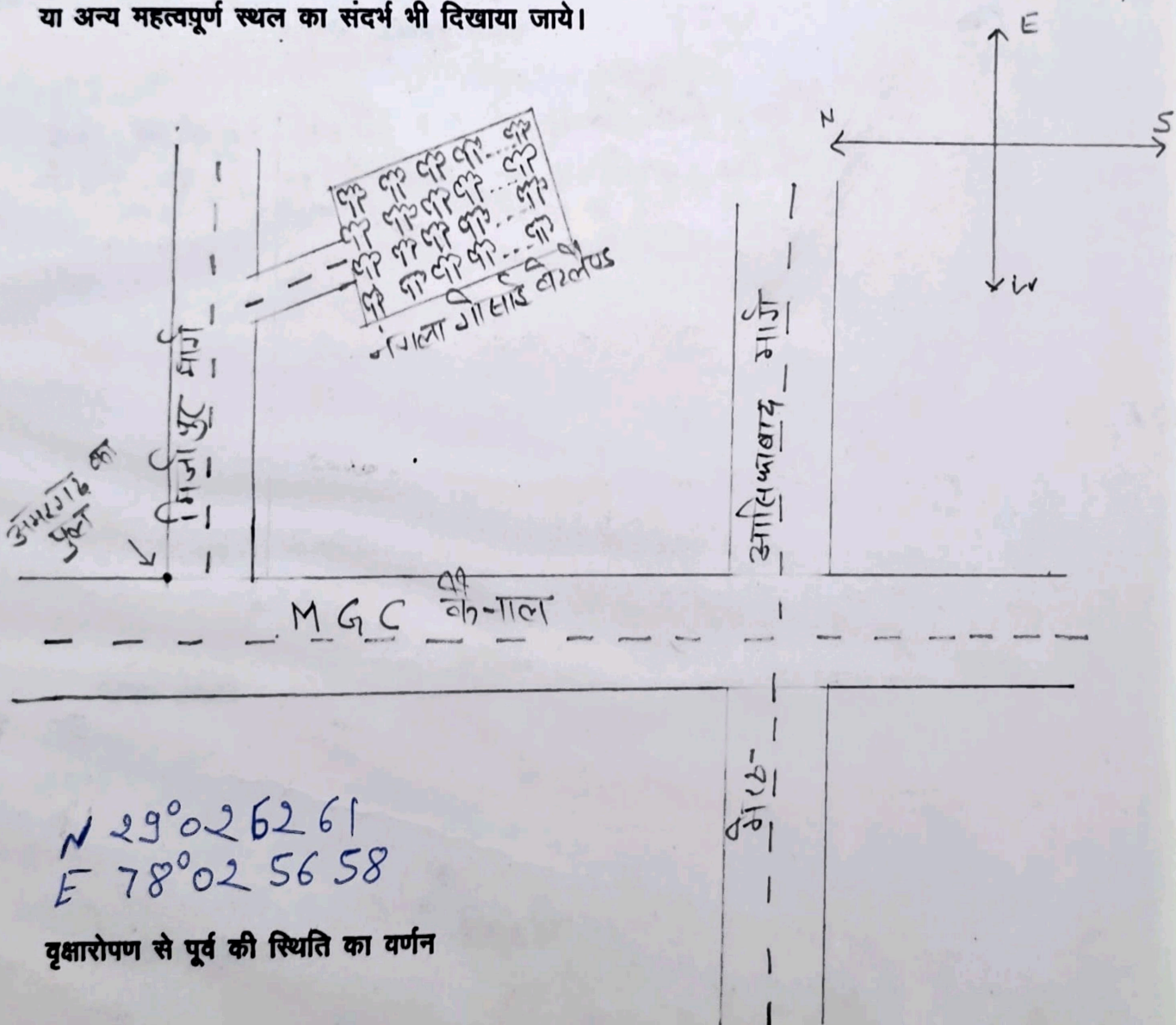
परिधिमाप

वन प्रभाग सामाजिक वानिकी प्रभाग, मेरठ ।रेंज परी क्षिप्रगढ़ब्लॉक व कम्पार्टमेंट नंगला जोसरी बंसीघ**सामाजिक वानिकी प्रभाग, मेरठ**

क्षेत्र का मानचित्र

10.16 से०मी० = 1.61 कि०मी० (4"=1 मील के पैमाने पर)

रोपावनी क्षेत्र की सीमा के अन्दर का कुल क्षेत्रफल उसका शुद्ध क्षेत्रफल जिसमें वास्तविक वृक्षारोपण किया गया, क्षेत्र का विभिन्न प्लॉटों में विभाजन तथा क्षेत्र के अन्दर बने निरीक्षण मार्ग मानचित्र में दिखायें। इसमें खसरा प्लॉट नम्बर भी दर्शायें जायें। मानचित्र के नीचे एक तालिका बनाई जावे जो यह प्रदर्शित करें कि विभिन्न प्लॉटों का शुद्ध क्षेत्रफल क्या है। महत्वपूर्ण स्थान जैसे मुख्य सड़क, वन विभाग या अन्य महत्वपूर्ण स्थल का संदर्भ भी दिखाया जाये।



N 29° 02' 62.61
E 78° 02' 56.58

वृक्षारोपण से पूर्व की स्थिति का वर्णन

जलवायु, भौतिक रूपधेय तथा मिट्टी

जलवायु	तापमान-अधिकतम 44°C	_____ से०
	न्यूनतम 6°C	_____ से०
	वर्षा 70 CM	_____ से०
	जलतल की गहराई 20 CM	_____ से०
	पाला अत्यधिक पड़ता है	_____ से०
अन्य जलवायु कारक		

गंगा का खूबर क्षेत्र है। बाढ़ की स्थिति बनी रहती है।
जंगली-जानवरों का एवं मवेशियों का अत्यधिक दुग्ध है।

भौतिक रूपधेय

मिट्टी का विवरण- जलोढ़ मिट्टी

मिट्टी का मानचित्र 10.16 कि०मी० = 1.61 कि०मी० (4"=1 मील) के पैमाने पर

रोपण

(1) लगाये गये पौधों/कलमों की संख्या तथा विवरण

प्रजाति	लगाई गई कुल संख्या पौध/कलम	रोपण के समय रोपणी में पौधों की आयु	रोपित पौध की किस्म (थेलो में या पिण्डियों के साथ)	रोपण के समय पौधों की औसत ऊँचाई	रोपण के समय कलमों का औसत परिणाम	विवरण
1	2	3	4	5	6	7
1. श्रीराम	115					
2. जामुन	100					
3. गुच्छ	100					
4. अर्जुन	100					
5. जैमल जलबी	100					
	<u>515</u>					

(2) लागत

(क) रोपावनी में लगाये गये कुल पौधों/कलमों की संख्या

(ख) रोपणी में पौधों पर कुल लागत/तथा ऐसे पौधों पर कुल लाग जिनसे कलमें बनाई गई।

(ग) कलम बनाने या पिण्डी सहित पौध निकालने पर व्यय

(घ) पिण्डी बांधने के लिये घास का मूल्य

(च) कलमों/पौधों का रोपणी से रोपावनी स्थल तक दुलाई का व्यय

(छ) पौधों कलमों का रोपावनी में लगाने पर व्यय

(ज) कीट नाशक दवा लगाने पर व्यय (नाम दें) (1)

(2) लगवाई

(झ) ऊपर के (ख) से (च) तक के व्ययों का योग

(ट) पौधों/कलमों को लगाने पर प्रति खाई/गड्डा लागत

(ठ) पौधों/कलमों को लगाने पर प्रति हैक्टयर लागत

(3) अन्य

(अ) पहली मानसून वर्षा का दिनांक

(ब) रोपण आरम्भ करने का दिनांक

(स) रोपण समाप्त करने का दिनांक